DIVISION BENCH
COURT - II

S-2

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A.(CAA)/6(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	**DELCOM PROPERTIES PRIVATE LIMITED**
UNDER SECTION	**SUB-SECTION (L) OF SECTION 230**

Counsel/Authorised Representative appeared physically/through video conference:

For petitioner : Mr. Patita Paban Bishwal, Adv.

O R D E R

1. Ld. Counsel for the petitioner present.
2. **Heard. Reserved for orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)

hb.